

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.A. No. 48/2011 with C.P. No. 46/397-398/CLB/MB/2010(Old)
TP. No 9/397-398/NCLT/AHM/2016(New)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016**

Name of the Company: Rajesh Patil
V/s.
Moonshine Films Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

2.

ORDER

None present for Both parties.
We learned counsel Mr. Rahul GAIKwad
representing Mr. Sugavara Yana learned counsel
for defendant submitted to SLP a Petition
before Supreme Court.
It can be seen from Record S.C.A.C.
36739/12 against date 24.9.12 in
OJA 12/12 passed by Supreme Court +
On date is pending.
It appears to SLP Petition to C.P. 90/0/-

The parties hence Both parties are
directed to appear before the Bench
as on to stage of SLP Petition before
within 6 weeks
(before Supreme Court
time to notice on 2-12-16
B. M. SHETTY.